

(ii) Evidence

श्री अनिल बसु : अध्यक्ष महोदय, मैं चित्तन वाणिज्य पैत परिवहन (संशोधन) विधेयक, 2004 के संबंध में परिवहन, पर्यटन और संस्कृति संबंधी स्थायी समिति के समक्ष पेश किए गए साक्ष्य की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

...(Interruptions)

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : अध्यक्ष महोदय, कल गृह मंत्री ने कहा था कि गुड़गांव के सवाल पर उन्हें पूरी जानकारी नहीं है और एक विस्तृत बयान सदन में आ कर देंगे। (व्यवधान)

MR. SPEAKER: Please listen. When I stand up, please sit down and listen to me.

We shall try to expedite the Calling Attention. It has been agreed that after this, we shall take up those 'urgent matters'. I shall allow them.

...(Interruptions)

MR. SPEAKER: It has been agreed. You may just wait for another 20-30 minutes.

श्री रामजीलाल सुमन : क्या गृह मंत्री बयान देंगे? (व्यवधान)

MR. SPEAKER: The Minister is present here.

...(Interruptions)

MR. SPEAKER: You need not be so advisory all the time advising. Please take your seat.

...(Interruptions)

MR. SPEAKER: Only Prof. Malhotra's observations and the reply by the hon. Minister will be noted down. Nothing else will be recorded; I am sorry.

(Interruptions)*

MD. SALIM (CALCUTTA – NORTH EAST): Sir, I am on a different point.

MR. SPEAKER: Not at this stage.

मोहम्मद सलीम : अध्यक्ष महोदय, यह कॉलिंग अटेंशन के बारे में है। Sir, we are going to discuss the atrocities committed on women in Delhi and others parts of the country and the hon. Home Minister is not present. होम मिनिस्टर से इतना तो हो सकता है। (व्यवधान) ये मिनिस्टर ऑफ स्टेट हैं। (व्यवधान)

MR. SPEAKER: So what? I am sure, he is a responsible Minister.

गृह मंत्रालय में राज्य मंत्री (श्री श्रीप्रकाश जायसवाल) : वह राज्य सभा में हैं। (व्यवधान)

MR. SPEAKER: He is in the Rajya Sabha, I am told.

* Not Recorded.